

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 206 of 2014

Dated : 28th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

West Bengal State Electricity Distribution Co. Ltd. Appellant(s)

Versus

West Bengal Electricity Regulatory Commission Respondent(s)

**Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. Sakya Singh Chaudhary
Mr. Anand Kr. Shrivastava**

ORDER

Admit. Issue notice to the Respondents returnable on 16.09.2014.
Dasti service is permitted. Registry is also directed to issue notice to the Respondents. ***Issue Public Notice.***

Post the matter on **16.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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